

Annexure – 7

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Jitender Kothari  
 Interim Insolvency Professional of CIRP of  
 RNP Marketing and Cargo Private Limited  
 IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965  
 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023